

(g) whether the Tractor Organisation for Agriculture has been taken direct by displaced persons or by private persons on official initiative and how the organisation is set up?

**The Minister of Rehabilitation (Shri A. F. Jain):** (a) Operational set up in Cachar consists of:

- (i) One Controller;
- (ii) One Assistant Controller;
- (iii) One Financial Adviser-cum Accounts Officer;
- (iv) Three Sub-Divisional Relief and Rehabilitation Officers;
- (v) Six Inspectors.

(b) and (c). An audit report of the Sub-Divisional Relief and Rehabilitation Officer of Karimganj reveals an unauthorised payment of Rs. 23,500. The matter is being investigated.

(d) A statement giving the various schemes of rehabilitation is placed on the Table of the House. [See Appendix IX, annexure No. 19.] Since no economic survey has so far been conducted, it is difficult to say what measure of rehabilitation has been achieved. Precisely for this very reason no comparison can be made of the success achieved in Cachar with that in other parts of India.

(e) Destitute families have either been given rehabilitation benefits or admitted in Homes and Infirmaries.

(f) There have been complaints of inadequacy of the amount of the loan and delay in payment, but there has been no complaint of corruption or malpractices.

(g) Requisite information which is not readily available, is being collected and will be supplied when received.

#### CIGARETTE FACTORIES

**\*1905. Shri Dhusiya:** Will the Minister of Commerce and Industry be pleased to state:

(a) How many cigarette factories are working in India to-day and where they are situated;

(b) how much tobacco produced in the country is consumed in these factories;

(c) how much cigarette-paper is produced in India and what was its import during the years 1949, 1950 and 1951; and

(d) cigarette of what value was imported during the years mentioned above?

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**The Deputy Minister of Commerce and Industry (Shri Karmarkar):** (a) A statement is laid on the Table of the House. [See Appendix IX, annexure No. 20.]

(b) About 45 million pounds.

(c) The production of cigarette-paper in India was started in November 1950 and 36 tons and 594 tons were produced in 1950 and 1951 respectively.

Figures of import of cigarette paper are not available.

(d) A statement is laid on the Table of the House. [See Appendix IX, annexure No. 20.]

#### RE-EXPORTS

**\*1906. Shri Dhusiya:** Will the Minister of Commerce and Industry be pleased to state:

(a) what were the chief imported commodities which were re-exported in the months of January, February and March in 1951 and 1952; and

(b) at what profit or loss the commodities were re-exported and to which countries?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**

(a) A statement is placed on the Table of the House in regard to such of the commodities about which information is available. [See Appendix IX, annexure No. 21.]

(b) Exports are made on commercial basis and not on Government account. Government have therefore no information regarding profits made or losses incurred by traders in respect of these commodities. Country-wise exports of imported commodities are not recorded separately.

#### CLOTH IMPORTS

**\*1907. Shri Jasani:** Will the Minister of Commerce and Industry be pleased to state:

(a) the quantity and cost of the cloth imported in India from foreign countries, during the years 1949-50, 1950-51 and 1951-52; and

(b) from which countries it was imported and of what quality?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**

(a) and (b). Three statements are placed on the Table of the House. [See Appendix IX, annexure No. 22.]

The total figure for 1949-50 is 72.3 million yards. It is regretted that